49

## Illegal coal mines in Bihar

## \*370. SHRI S. S. AHLUWALIA : SHRI V. NARAYANA SAMY :

Will the Minister of COAL be pleased to state:

- (a) whether Government are aware that illegal mining of coal from the open cast and underground coal mines abandoned by CCL is going unabated in Bihar;
  - (b) if so, what are the details thereof;
- (c) whether it is a fact that the illegally obtained coal is smuggled outside the State of Bihar resulting in losses to the Central and State Governments; and
- (d) what action Government propose to take to prevent illegal mining and smuggling of coal from the coal mines of Bihar '.'

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) to (d) Central Coalfields Limited (CCL) have denied that unabated illegal mining was going on in their leasehold areas. According to them, some cases of illegal mining/theft/ pilferage of coal have been noticed and these have been reported to the local police authorities.

Regular and continuous efforts are being made by the security division of CCL in coordination with local police authorities for prevention aind elimination of such practices.

## Allocation of imported edible oil

\*371. SHRI ANANTRAY DEVSHAN-KER DAVE :

Will /the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether any demand is placed by the State Governments to the Central Government for allocation of imported edible oil;
- (b) if so, what is the monthly demand and allocation made; state-wise for the year 1991-92; and

(c) whether Government are considering import of palmolein oil during the current year?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI A. K. ANTONY):

- (a) and (b) No monthly demand for allocation of imported edible oils is being received from States/UTs from oil year (Nov. to Oct.) 1991-92 onwards. However, the States/UTs are sending their requests for allocation at different intervals depending upon their requirements The allocation of imported edible oils made to States/ UTs in the oil year (Nov. to Oct.) 91-92 is given in the Annexure. [See Appendix CL XVI, Annexure No. 60].
- (c) At present, there is enough edible oil available in the country for domestic consumption.

## **Leather Fair**

@\*372. SHRI KAMAL MORARKA: Will the Minister of COMMERCE be pleased to state:

- (ay whether the leather fair held at Madras recently has generated any enthusiasm among the participants, both Indians and foreigners;
  - (b) the number of participants in the fair;
- (c) the amount of foreign investment likely to be attracted in the leather industry;
- (d) the number of foreign investors showing interest; and
- (e) the amount of business generated by the fair?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): (a) and

(b) Yes, Sir. A total of 345 companies had participated in the fair including 140 overseas companies.

©Previously Starred Question 234, transferred from 11th March, 1993.